राजधानी में खाद्य अपमिश्रण के मामले

236. **श्री राम सहाय :** क्या **स्वास्थ्य और परिवार नियोजन** मन्त्री यह बताने की कृपा करेंगे कि 1973 के जुलाई, अगस्त और सितम्बर के महीनों में राजधानी तथा अन्य संघ राज्य क्षेत्रों मे खाद्य अपमिश्रण के कितने मामले पकड़े गये, कितने व्यक्तियों के विरुद्ध मुकदमे दायर किये गये और कितने व्यक्तियों को इसके लिये दंडित किया गया ?

†[**Cases of Food adulteration in the Capital**

236. SHRI RAM SAHAI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the number of cases of food-adulteration detected in the Capital and other union territories during the months of July, August and September 1973 and the rumber of persons against whom cases were filed and the number of persons convicted thereunder?]

स्वास्थ्य और परिवार नियोजन उपमंत्री (प्रो० अमिय कुमार किस्कू) : अपेक्षित सूचना एकत्र की जा रही है और यथा समय सभा पटल पर रख दी जायेगी ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. A. K. KISKU): The requisite information is being collected and will be laid on the Table of the Sabha in due course.]

मैनहोलों की सफाई के समय मारे गये व्यक्ति

237. **श्री राम सहाय :** क्या **स्वास्थ्य और परिवार नियोजन** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली मे बहुत सी ऐसी घटनाये हुई है जिनमें मैनहोलो की सफाई करते हुए बहुत से व्यक्तियों को अपनी जान से हाथ धोना पड़ा , और

(ख) यदि हां, तो इन मैनहोलों से निकलने वाली विषाक्त गैसो को रोकने के लिये कोई वैज्ञानिक उपकरण उपलब्ध है ?

†[**Lives lost while clearing man holes**

237. SHRI RAM SAHAI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that there have been several incidents in which many persons have lost their lives while clearing manholes in Delhi; and

(b) if so, whether any scientific devices are available to check the poisonous gases emanating from these manholes?]

स्वास्थ्य और परिवार नियोजन उपमंत्री (प्रो० अमिय कुमार किस्कू) : (क) तथा (ख) : सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. A. K. KISKU): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.]

Cattle Camps in Maharashtra

238. DR. KUMARI SAROJINI KRISHNARAO BABAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Cattle camps so far opened in drought hit areas of Maharashtra, Gujarat and Rajasthan;

(b) how many were run in a Private Sector and how many subsidised by Government; and

(c) whether it is a fact that farmers were compelled to sell their Cattle to these camps?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (c) 156 cattle camps were opened in drought hit areas of Maharashtra in 1972-73. 19 camps were set up by non-official agencies without any subsidy from State Government. The State Government provided Rs. 50,000 per district for construction of cattle-sheds, water troughs and employment of managers, besides Rs. 2.50 per day per cattle during their period of stay in the camps. The remaining camps were opened by official agencies. No case of farmers compelled to sell their cattle to these camps came to the notice of the State Government. The information in regard to Gujarat and Rajasthan is being collected and will be laid on the Table of the Sabha in due course.

†[ ] English translation.